

8 Regarding M.Sc. (Medical) courses the guidelines prescribed by the Medical Council of India will be followed.

9. The Government appreciates the requirements of extension of Hostel facilities for Under Graduate Students (including internees to the extent of they are posted at teaching Hospitals) and Jr. Doctors. A Phased programme will be undertaken to meet such requirements. The need of married Jr. Doctors will also be kept in view.

10. Government will take steps to fill all the vacant teaching posts.

11. Steps will be taken to improve Library and Gymkhana facilities.

12. The agitating Medical students and Jr. Doctors will not be victimised.

#### Implementation of Tribal Welfare.

##### Schemes

9149. SHRI JAI NARAIN ROAT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have implemented the tribal welfare schemes in all States during 1980-81;

(b) if so, the details thereof, State-wise;

(c) whether more welfare schemes are proposed to be introduced during the Sixth Plan period; and

(d) if so, the allocation of funds for these schemes during Sixth Plan period, Statewise.

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) :**

(a) and (b). The major programme of tribal welfare is the tribal sub-plan which is implemented by 19 States/U.Ts where sub-plan areas have been identified on the basis of tribal concentration. The finance mainly flows from the State Plan and the Ministry of Home Affairs

provides a Special Central Assistance which is supplementary in nature. The State-wise Special Central Assistance released during 1980-81 is given in the attached statement.

(c) and (d). The present programmes will be continued in the Sixth Plan with suitable modification wherever necessary. The Tribal sub-plans 1980-85 are being discussed currently in the Planning Commission.

#### Statement

*Special Central Assistance provided to State/UTS under tribal sub-plan for 1980-81 (including allocations for tribal pockets and Primitive Tribes).*

S. No.	Name of State	Amount provided (Rs. in lakhs)
1	Andhra Pradesh	337.22
2	Assam	319.01
3	Bihar	973.98
4	Gujarat	568.64
5	Himachal Pradesh	81.22
6	Karnataka	17.17
7	Kerala	57.00
8	Madhya Pradesh	1923.51
9	Maharashtra	544.16
10	Manipur	112.05
11	Orissa	886.45
12	Rajasthan	516.49
13	Sikkim	10.00
14	Tamil Nadu	80.87
15	Tripura	130.58
16	Uttar Pradesh	19.07
17	West Bengal	964.58
18	Andaman and Nicobar	14.00
19	Goa, Daman & Diu	12.81